



DEBTS RECOVERY TRIBUNAL, DEHRADUN

Government of India, Ministry of Finance,
(Department of Financial Services)

2nd Floor, Paras Tower, Mazra, Saharanpur Road, Dehradun, UK. 248171
Phone No. 0135-2720854, (M) 87559-10856, E-mail: s.ptyagi@yahoo.co.in

F.No.013/DRT-DDN/2016/Vacancies/07

Dated: 22.07.2016

VACANCY CIRCULAR

Subject: Filling up of various posts in Debts Recovery Tribunal, Dehradun on deputation basis

Applications are invited for the from eligible candidates, not exceeding 56 years of age with requisite qualification and experience from the officials of the Central Government/State Governments/Courts/Tribunals for the following posts of **Group 'B', Group 'C' & Group 'D'** to be filled up **on deputation basis** as per Terms & Conditions attached herewith as **Annexure-I** on the prescribed Performa attached as **Annexure-II:-**

1. **Assistant** (One post) Pay in the pay band of Rs. 9300-34800 + Grade Pay of Rs. 4200/-

Eligibility:-

- (1) Persons holding analogous posts in Central Government/State Government or in Courts/Tribunals on regular basis and possessing degree from a recognized University
: or
- (2) Upper Division Clerk with eight years regular service in the pay band of Rs.5200-20200 + Grade pay of Rs.2400 or equivalent.

2. **Recovery Inspector** (Two posts) Pay in pay band of Rs. 9300-34800+Grade Pay Rs. 4200/-

Eligibility:-

- (1) Persons holding analogous posts in Central Government/State Government or in Courts/Tribunals on regular basis and having degree from a recognized University. or
- (2) Court Masters with eight years regular service in the pay band of Rs.5200-20200 + Grade Pay of Rs. 2400/-or equivalent.

3. **Account Assistant** (One Post) Pay in pay band of Rs.9300-34800 +Grade Pay of Rs. 4200/-

Eligibility:-

- (1) Persons holding analogous posts in Central Government/State Government or in Courts/Tribunals on regular basis: or
- (2) With three years regular service in the Pay Band of Rs.5200-20200 + Grade Pay Rs.2400/- or
- (3) or equivalent and having experience of working as Senior Accountant or Accountant in the in the Pay Band of Rs.5200-20200 + Grade Pay Rs.2400/- who have undergone training in Cash and accounts.

4. **Steno Grade "C"**(Two posts) Pay in pay band of Rs.9300-34800+Grade Pay of Rs.4200/-

Eligibility:

P.T.O.

- (1) Persons holding analogous posts in Central Government/State Government or in Courts/Tribunals on regular basis: **or**
- (2) Stenographer Grade "D" with Eight years regular service in the pay band of Rs.Rs.5200-20200 + Grade Pay of Rs. 2400/- or equivalent.

5. **Steno Grade "D"** (One post) in the Pay Band of Rs.5200-20200 + Grade Pay of Rs.2400/-

Eligibility:

- (1) Persons holding analogous posts in Central Government/State Government or in Courts/Tribunals on regular basis **or**
- (2) With 5 years regular service as LDC in the Pay Band of Rs.5200-20200 + Grade Pay of Rs.1900/-or equivalent and possessing the qualifications prescribed for direct recruits i.e. Matriculation or equivalent with a speed 80 words per minute in shorthand(English) 30 words per minute in typing (English) .

6. **U.D.C./Cashier** (One Post) Pay in pay band of Rs. 5200-20200 + Grade Pay Rs. 2400/-

Eligibility:-

- (1) Persons holding analogous posts in Central Government/State Government or in Courts/Tribunals on regular basis. **or**
- (2) Holding post of LDC with Eight years regular service in the pay band of Rs. 5200-20200 + Grade Pay of Rs. 1900/- or equivalent.

7. **Court Master** (One Post) Pay in the pay band of Rs. 5200-20200 + Grade Pay of Rs. 2400/-

Eligibility:-

- (1) Persons holding analogous posts in Central Government/State Government or in Courts/Tribunals on regular basis. **or**
- (2) Lower Division Clerks with 8 years regular service in the pay band of Rs. Rs.5200-20200 + Grade Pay of Rs. 1900/- or equivalent.
- (3) Persons having knowledge of stenography will be preferred.

8. **LDC/Typist**(Four post) Pay in the pay band of Rs. 5200-20200 + Grade Pay of Rs. 1900

Eligibility:-

- (1) Persons holding analogous posts in Central Government/State Government or in Courts/Tribunals on regular basis.
- (2) Matriculation or equivalent with a minimum speed of 30 words per minute in English or 25 words per minute in Hindi typewriting.

Applications of willing and eligible candidates in the prescribed Performa along with certificate of Parent Office may be forwarded to "**The Asstt. Registrar, Debts Recovery Tribunal, Dehradun, # IInd.Floor, Paras Tower, Mazra, Saharanpur Road, Dehradun, UK. 248171**" through proper channel only along with attested copies of last five years ACRs, Vigilance Clearance Certificate, Integrity Certificate & Cadre Clearance Certificate with in period of **45 days** from the date of issue of this Vacancy Circular.

This is being issued with approval of Hon'ble Presiding Officer.



(S.P. Tyagi)
Assistant Registrar

Copy to:-

1. The Under Secretary, Ministry of Finance, Department of Financial Service. New Delhi to arrange for uploading this circular at the website of DFS, NIC, DRTs, DRATs& other Ministries.
2. The **NIC** Cell, 2nd Floor, Jeevan Deep Building, New Delhi with the request to upload the extension circular immediately on the official website of DFS, DRTs, DRATs& other Departments/Ministries.
3. Under Secretary, (Amin), Department of Personnel & Training (**DOPT**), Room No. 3A-II, North Block, New Delhi-110001 E-mail: usa@nic.in
4. Registrar DRATs, Allahabad, Calcutta, Chennai, Delhi, Mumbai through email with request to circulate the same in their respective offices please.
5. Registrar, all DRTs through email with request to circulate the same in their respective offices please.
6. All ministries/ Departments of Government of India.
7. The Registrar General, Hon'ble High Court of Uttrakhand, Nainital.
8. The District Judge, District & Sessions Court, Dehradun, Uttarakhand.
9. The Chief Secretary, to Hon'ble Chief Minister of Uttarakhand Civil Secretariat, Dehradun, Uttarakhand.
10. The Registrar General, Hon'ble High Court of Delhi, Allahabad, Lucknow bench, Punjab & Haryana High Court, Chandigarh and all other High courts.
11. Staff Selection File.
12. Guard File.



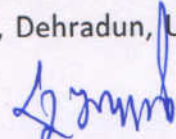
(S.P. Tyagi)

Assistant Registrar

TERMS AND CONDITIONS FOR APPLICATION

Annexure-I

1. Period of deputation including period of deputation on ex-cadre post held immediately preceding the appointment in the same or any other organization/department of Central Government should ordinarily not exceed three year. The maximum age limit for deputation shall be 56 years on the closing date of receipt of application. The candidate must fulfill a "cooling off" period of 3 years from the date of his return from previous deputation.
2. All pay scales mentioned against he each post are pre-revised scales and the fixation of pay in respect of selected candidates, shall be in terms of notification of Government of India regarding Sixth Pay Commission.
3. The Tribunals are quasi-judicial bodies set up under the provisions of Recovery of Debts Due to the Banks and Financial Institution Act 1993. The deputation will be governed by the terms and conditions as contained in the DOPT's O.M. No.6/8/2009-Estt (Pat-II) dated 17.06.2010 as amended from time to time.
4. The number of vacancy may change at the time of filling of vacancies.
5. The candidates who apply for the post will not be allowed to withdraw their candidature subsequently.
6. All posts will be filled up on deputation basis for period of three years maximum.
7. Incomplete applications and those not received through proper channel are liable to be rejected.
8. Copy of ACRs and certificated by parent office must also be attached with application.
9. Applications duly completed in all respects should reach the "The Asstt. Registrar, Debts Recovery Tribunal, IInd. Floor, Paras Tower, Mazra, Saharanpur Road, Dehradun, U.K. 248171".



(S.P. Tyagi)

Assistant Registrar

PROFORMA FOR Application for the post of-----in Debts Recovery Tribunal,
Dehradun

1. Post applied for
2. Name of applicant
3. Date of Birth
4. Present post held and scale of pay
5. Date of appointment in present grade on regular basis
6. Whether present appointment is on regular or ad-hoc basis
7. Education Qualification
8. Previous deputation, if any
9. Does cooling off period condition of three years from previous deputation is fulfilled
10. Postal Address with Tel. No.
11. Brief Service Particulars
12. Whether SC/ST/OBC
13. On the basis of the information furnished above whether you are eligible for the post applied for

Signature of candidate

Name.....

CERTIFICATE BY PARENT OFFICE

The information furnished by the candidate has been verified from the service record of the candidate and is found to be correct. No vigilance case is either pending or being contemplated against Shri/Smt.....and the official will be relieved immediately on having been selected by this office for deputation.

Signature.....

Name.....

Designation.....